

COURT-II
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 301 of 2013 & I.A. No. 397 of 2013

Dated : 2nd July, 2014

Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

In the matter of:

North Municipal Corporation of Delhi ... Appellant(s)
Versus
Delhi Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. B.P. Agarwal
Mr. Ujjwal Kumar Jha

Counsel for the Respondent(s) : Mr. Manu Seshadri for R-1
Mr. Alok Shankar for R-2
Mr. Buddy A. Ranganadhan
Mr. Hasan Murtaza for R-3 & R-4

ORDER

As directed, the learned counsel for the Respondent No.2 has filed an affidavit. The learned counsel for the Respondent No.3 undertakes to file an affidavit during the course of the day.

Post the matter for further hearing on **9th July, 2014.**

In the meantime, written submissions in the matter may be filed by the parties after serving copy on the other side.

(Justice Surendra Kumar)
Judicial Member

(Rakesh Nath)
Technical Member